कर्मचारियों को अधिकार दिये गये हैं और ऐसे अधिकारियों का ब्यौरा क्या है तथा क्या धोखाधडी का पता लगाने के लिए इन कर्मचारियों ने पर्याप्त उपाय किये हैं:

- (ख) यदि हां. तो तत्संबंधी ब्यौरा क्या है:
- (ग) क्या सरकार ने इन उपायों की जांच की है, यदि हां, तो इस संबंध में क्या-क्या किमयां पाई गई हैं: और
- (घ) क्या सरकार ऐसी धोखाधडियों को प्रभावशाली ढंग से रोकने के लिए अधिक कड़े कदम उदाने का विचार कर रही है?

वित्त मंत्री (श्री पी॰ चिदम्बरम): (क) से (घ) बैंकों ने दिन-प्रतिदिन के परिचालनों के लिए प्रणालियां और प्रक्रियाए निधारित कर रखी है। धोखाधडियों को प्रभावी रूप से रोकने के लिए, बैंकों को यह सुनिश्चित करने की आवश्यकता है कि इन निर्धारित प्रणालियों और प्रक्रियाओं का कार्याकर्ताओं द्वारा अनुपालन किया जाता है और अनुपालन न करने वालों का पता लगाया जाता है तथा संबंधित कर्मचारियों के विरुद्ध समय पर कार्रवाई की जाती है। इस प्रयोजन के लिए, बैंकों में आंतरिक नियंत्रण तंत्र विद्यमान है। इसमें शामिल हैं (i) नियंत्रक कार्यालय जो नियमित नियंत्रण, विवरणियों, शाखाओं के दौरे, आदि के माध्यम से अपने प्रभाराधीन शाखाओं की निगरानी करते हैं: (ii) आंतरिक निरीक्षण और लेखा परीक्षा तंत्र जो शाखाओं की आवधिक जांच और लेखा परीक्षा करते है और शाखाओं और नियंत्रण कार्यालय तथा प्रधान कार्यालय के विभागों के कार्यकरण में पाई गई अनियमितताओं/खामियों को बताते हैं। आंतरिक निरीक्षण और लेखा परीक्षा के निष्कर्षों के आधार पर, बैंक उपचारात कार्रवाई करते हैं। सरकारी क्षेत्र के सभी बैंकों के पास सतर्कतातंत्र हैं जो निराधात्मक और पता लगाने वाले कदम उठाने के लिए उत्तरदायी है ताकि बैंक कर्मचारियो द्वारा की जाने वाली धोखाधडी और भ्रष्ट कार्यों को रोका जा सके। सतर्कता तंत्र उपयुक्त विभागीय कार्रवाई करने के लिए सतर्कता की प्रकृति वाले मामलों को अनुशसिनिक प्राधिकारी के पास भेजता है। बैंक और भारतीय रिजर्व बैंक आतंरिक निरीक्षण तंत्र और सतर्कता तंत्र के कार्यकरण की भी सतत समीक्षा करते हैं। वे उन धोखाधडियों की भी समीक्षा करते हैं जिनका पता चला है ताकि उनके हेत कारणों का पता लगाया जा सके और प्रणालियों और प्रक्रियाओं में विद्यमान किमयाँ/खिमयाँ को दर करने के लिए भी कदम उठाते हैं। निर्धारित प्रक्रियाओं का अनुपालन न होने और बिना समय गवाएं इसके कारण हुई धोखाधडियों का पता लगाने के उददेश्य से, भारतीय रिजर्ब बैंक ने सरकारी क्षेत्र के बैंकों से अपनी बड़ी और अत्यधिक बडी शाखाओं में समवर्ती लेखापरीक्षकों की नियुक्ति करने के लिए कहा है। सरकार के कहने पर भारतीय रिजर्ब बैंक ने बैंकों में धोखाधडियों और अनाचारों से संबंधित विभान्न पहलुओं को जांच करने के लिए एक उच्चस्तरीय समिति (धाष समिति) गठित की थी। इस समिति की अधिकांश सिफारिशें बैंक को तत्काल कार्यान्वयन के लिए 1992 में भेज दी गई थीं।

Development of tourist places in Rajasthan and Orissa

2976. SHRI RAMDAS AGARWAL: Will the Minister of TOURISM be pleased to state:

- (a) whether the Central Government have taken any concrete measures to launch some new projects in Rajasthan and Orissa to develop tourism in these States: and
- (b) if so, the details thereof during the last two years and upto 30.6.1996 including the number of hotels, motels and guest houses built in these States to meet the rush of foreign/ Indian tourists?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF TOURISM (SHRI SRIKANTA JENA): (a) The Department of Tourism in consultation with the State Government of Rajasthan and Orissa have identified following projects for providing central financial assistance during 96-97.

Projects in Rajasthan

- 1. Extension of Tourist Bungalow at Gangaur.
- 2. Tourist Bungalow at Aimer.
- 3. Tourist Bungalow at Mount Abu.
- 4. Tourist Bungalow at Churu.
- 5. Tourist Bungalow at Jhunjunu.
- 6. Cafeteria at Osian.

Projects in Orissa

- 1. Wayside amenities at Ghatgaon.
- 2. Tourist Complex at Denkanal.
- 3. Wayside amenities at Satpara.
- (b) The detail of projects for which financial assistance has been extended by the Department of Tourism during the last two vears to the Government of Rajasthan & Orissa

are as given below:

Projects in Rajasthan

- 1. Tourist Bungalow at Hanumangath
- 2. Tourist Bungalow at Bhilwara.
- 3. Wayside amenities at Sanchore.
- 4. Wayside amenities at Bapp.
- 5. Assistance for Shilpgram Utsav.
- 6. Shilpgram Utsav 1992.
- 7. Yatrika at Ajmer.
- 8. Pilgrim shed at Vishram Sthali.
- 9. Yatrika at mahandipur-ka-Babaji.
- 10. Yatrika at Kailadevi.
- 11. Camping site at Jhalawar.
- 12. Palace on Wheels.
- 13. Wayside amenities at Balesar.
- 14. Wayside facilities Fatehgarh.
- 15. Tourist cottages at Chotan.
- Tourist amenities at Jhunjunu, Sekambar Mata & Lohargarh.
- 17. Midway at Mcrta.
- 18. Tourist Resort at Kiradu.
- 19. Tourist Complex at Khichan.
- 20. Tourist Resort at mahaveer Teeba.
- 21. Tourist amenities at Phalodi.
- 22. Conservation work at Osian Temples.
- 23. Conservation at Rani ka Mahal, Jaisalmer.
- 24. Development around Indira Gandhi Nagar.
- 25. Rajasthani Cultural Festival at Delhi Hatt.

Projects in Orissa

- 1. Tourist Complex at Hirakud.
- 2. Tourist lodge at Rayagada.
- 3. Tourist Complex at Narsinghnath.
- 4. Tourist Complex at Korapat.
- 5. Illumination of Sea Beach at Puri.
- 6. Beach Festibal 1994.
- 7. Rajaseri Festival 1995.
- 8. Amenities Centre at Dhauli.
- 9. Tourist lodge at Badarama.

- 10. Floating restaurant at Barkal.
- 11. Beach cleaners equipment Puri, Orissa.

Foreign Assistance/Loan/Grant received during 1995-96

2977. SHRI LACHHMAN SINGH: Will the Minister of FINANCE be pleased to refer to the answer to Unstarred Question 327 given in Rajya Sabha on 16th July, 1996 and state:

- (a) the foreign assistance/loan/grant received during 1995-96; and
- (b) the details of foreign investment made in the country and investment made by the country in the other countries during this period?

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM): (a) The details of foreign assistance/loans/grants received by India during 1995-96 are as under:

(Rs. Crore) 1995-96 (Provisional)

2302.19

 Govt. Account
 7646.07

 Grants
 1063.56

Non-Govt. Account

(b) The direct foreign investment made in the country during the calendar year 1995 was Rs. 6370.16 crore.

Government of India has also approved overseas Indian investment totalling US \$ 327.80 million during Financial Year 1995-96.

Assessing the progress of Rural Family Welfare Service in Maharashtra

2978. MISS SAROJ KHAPARDE: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether Government have assessed the progress of rural family welfare services in Maharashtra;
 - (b) if so, the details thereof;
- (c) how the rural populace in the State are being motivated for adopting family planning norms and what incentives are being given to men and women opting for sterilization in the State, with details:
- (d) whether any targets have been fixed in this regard; and